

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Sai InfoSystem (India) Limited Date of Commencement of Liquidation: 22-08-2019; List of Stakeholders as on Date: 30-06-2020; Name of IP: Mr. Parag Sheth; Last 5 digit of registration number: 10381

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	5	15774685483	5	15773057500				<a href="#">Annexure 3</a>
4	Unsecured financial creditors	6	5693955569	6	5692866164				<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	45	50318578				50318578		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	7	22445272841	4	22399396203		45876638		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		63	43964232471	15	43865319867	0	96195216	0	